

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.100/4394/2013**

New Delhi, This the 19<sup>th</sup> day of November, 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Mr. K. N. Shrivastava, Member(A)**

Geetanjali  
W/o Sh. Pawan Kumar Rohilla  
R/o B-70, Raghbir Enclave,  
Najafgarh, New Delhi-43.

.... Applicant

(By Advocate :None )

**Versus**

1. Union of India,  
Through its Director,  
Rural Health Training Center  
Govt. of India,  
Ministry of Health  
Najafgarh, New Delhi-110001.
2. Ministry of Health  
Through its Director General  
NirmanBhawan  
New Delhi.
3. Ministry of Personnel,  
Public Grievances & Pensions  
Department of Personnel & Training,  
Govt. of India, North Block,  
New Delhi.
4. National Commission  
For Scheduled Castes  
Through its Secretary  
  
5<sup>th</sup> floor, LokNayakBhawan,  
Khan Market, New Delhi-3.
5. Smt. ManjuLochav  
W/o. Sh. Manjeet  
R/o. Village Bamnoli

Sector-28, Dwarka,  
New Delhi.

....Respondents

(By Advocate :ShriT.A.AnSari for R-1 &R-2, ShriM.K.Bhardwaj for R-3 to R-5)

**ORDER (ORAL)**

**By Hon'ble Shri Raj Vir Sharma, Member(A)**

None has appeared on behalf of the applicant. Therefore, the OA is dismissed in default and for non prosecution.

**(K. N. Shrivastava)**  
**Member (J)**

**(Raj Vir Sharma)**  
**Member (A)**

/rb/